

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 34 of 2016 &
IA Nos. 87 & 88 of 2016**

Dated: 01st March, 2016

In the matter of :

Jaiprakash Power Ventures Ltd.

..... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.....Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **14.03.2016.**

COURT MASTER